

**BUSINESS ADVISORY COMMITTEE**

**THIRD REPORT**

**(Fourth Lok Sabha)**

---

The Business Advisory Committee held a sitting on Tuesday, the 20th June, 1967.

2. The Committee recommend the allocation of time to the following items of Government legislative business as shown against each:—

(1) The Unlawful Activities (Prevention) Bill, 1967 5 hours  
(*Consideration and passing*)

(2) The Companies Tribunal (Abolition) Bill, 1967, as passed by Rajya Sabha. 2 hours

(*Consideration and passing*)

NEW DELHI;

June 20, 1967.

Jyaishta 30, 1889 (Saka).

N. SANJIVA REDDY,  
Chairman,  
Business Advisory Committee.